NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/230/2016

NAME OF THE PETITIONER(S)

: Mrs. Ramalakshmi

NAME OF THE RESPONDENT(S)

: M/s Texline Fabrics India Private Limited & 3 others

UNDER SECTION

: 111

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

A.K. MYLSAMY

COUNSEL FOR R, - R,

P. M. Vatsal P. M. Vatsal

RA-VATSACA

COUNSEL FOR RY

COUNSEL FOR R3

P.M. VATSALA P.M. VAISALA
JOHLIN JINU

SANCAR VARADARAJAN

R. Sevasuh omonyon Court or Roler

ORDER

Counsels representing both the parties are present. An application for production of documents filed by the petitioner is pending for hearing. At request of counsel for respondents, time extended for hearing of the said application. Put up on 23.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tarig) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)